BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 148 OF 2023 (WZ)

IN THE MATTER OF

KATIYA HAIDARALI AHMADBHAI & ORS. ...APPLICANTS

VERSUS

STATE OF GUJARAT & ORS. ...RESPONDENTS

INDEX FOR AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 - FOREST AND ENVIRONMENT DEPARTMENT, GUJARAT STATE, RESPONDENT NO. 4 - CONSERVATOR OF FOREST AND RESPONDENT NO. 5, - DEPUTY CONSERVATOR OF FOREST IN COMPLIANCE WITH ORDER DATED 14.11.2025.

Sr. No.	Particulars	Annexures	Page Nos.
1.	Index	-	
2.	Affidavit -in- Reply	-	
3.	Copy of bank statement reflecting the transaction of Rs. 10,000/-		R1

Filed Through,

_____

Parth H. Bhatt, Advocate

For Respondent No. 1, 4 & 5

NOTARY SIKANDAR G. SANDHI DHRANGADHRA DIST. SURENDRANAGAR GUJARAT STATE REG. NO. 41639/23 EXP. DT. 17/02/2030 GOVT. OF INDIA

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ORIGINAL APPLICATION NO. 148 OF 2023 (WZ)

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VERSUS

STATE OF GUJARAT & ORS. ...RESPONDENTS

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 - FOREST AND ENVIRONMENT DEPARTMENT, GUJARAT STATE, RESPONDENT NO. 4 - CONSERVATOR OF FOREST AND RESPONDENT NO. 5, - DEPUTY CONSERVATOR OF FOREST IN COMPLIANCE WITH ORDER DATED 14.11.2025.

1. I, Bharatbhai Motibhai Patel, age 45 years, Deputy Conservator of Forest, Wild Ass Sanctuary, Mayurnagar, Halvad Road, Dhrangadhra do hereby solemnly state on oath and submit that:-

1.1. The present affidavit is filed with limited purpose for compliance of the Order dated 14.11.2025, wherein this Hon'ble Tribunal has imposed cost. The relevant para is reproduced herein below:-

> "*2. From the side of Respondent No.1- State of Gujarat, learned counsel Ms. Shruti Umesh, holding brief of learned counsel Mr. Parth H. Bhatt, has appeared. On the earlier date, learned counsel Mr. Ravi P. Patel alongwith learned counsel Ms. Khyati Chugh had appeared and submitted that they will seek instruction with respect to representing Respondent No.4- Conservation of Forest-Wildlife and for Respondent No.5- Deputy Conservator of Forest and file their reply affidavits in this matter. But till date, no reply affidavit has been filed from their side.*
>
> *3.Today, learned counsel Ms. Shruti Umesh, representing Respondent Nos.1, 4 & 5, seeks additional two weeks' time to file*

23 JAN 2026

Deputy Conservator of Forests
Wild Ass Sanctuary

reply affidavits in this matter. We grant her the said time, subject to payment of cost of Rs.10,000/- (Rs. Ten Thousand Only) to be paid in the account of NGT Bar Association (Western Zone) at Pune within one week."

1.2. It is humbly submitted that such order was uploaded on portal on 24.11.2025, thereafter the cost was paid by answering Respondent on 28.11.2025. The bank statement showing the transaction of Rs. 10,000/- paid through NEFT to NGT Bar Association is annexed and marked as **ANNEXURE – R1**.

2. Therefore, this Hon'ble Tribunal may please to consider the compliance of Order dated 14.11.2025 and pleased to take the Affidavit – in Reply filed by the answering Respondents on record.

Date – 23 JAN 2026

Place –

Deponent

Deputy Conservator of Forests
Wild Ass Sanctuary
Dhrangadhra

VERIFICATION

I, Bharatbhai Motibhai Patel, age 45 years, Deputy Conservator of Forest, Wild Ass Sanctuary, Mayurnagar, Halvad Road, Dhrangadhra solemnly states that the contents of the Affidavit are true and correct and best of my knowledge, nothing stated therein is false and nothing material has been concealed therefrom.

x 1037/2015
9862335826

Date – 23 JAN 2026

Place –

Solemnly Affirmed Before me
by. Bharatbhai Motibhai Patel
who is identified by.....
whom I know Personally.

S. G. SANDHI
NOTARY
GOVT. OF INDIA

Deponent

Deputy Conservator of Forests
Wild Ass Sanctuary
Dhrangadhra

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23 JAN 2026

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NOTARY SIKANDAR G. SANDHI DHRANGADHRA DIST. SURENDRANAGAR GUJARAT STATE REG. NO. 41639/25 EXP. DT. 17/02/2030 GOVT. OF INDIA

RG. SERIAL No. 97/26
BOOK No. 1
PAGE No. 12
DATE 23/1/2026

S. G. Sandhi
SIKANDAR G. SANDHI
NOTARY
GOVT. OF INDIA

NOTARY SIKANDAR G. SANDHI DHRANGADHRA DIST. SURENDRANAGAR GUJARAT STATE REG. NO. 41639/25 EXP. DT. 17/02/2030 GOVT. OF INDIA

MY COMMISSION EXPIRES ON 17/02/2030

SIKANDR G. SANDHI
NOTARY
GOVT. OF INDIA

Date	Transaction Id	Remarks	Amount(₹)	Balance(₹)
[illegible]	[illegible]		[illegible]	[illegible]
28-11-2025	X58190442	NEFTO-NGT BAR ASSOCIATION 002422809913	10000.0(Dr)	174289.3(Cr)

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Annexure. R1